

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 466
TO BE ANSWERED ON 06/12/2023

CASTE CENSUS OF NOMADIC TRIBES

466 # Shri Neeraj Dangi:

Will the Minister of Tribal Affairs be pleased to state:

- (a) whether Government proposes to collect actual data by conducting a caste census of nomadic tribes and if so, by when, if not, the reasons therefor;
- (b) whether Government is making any efforts for the economic, social, and educational upliftment of these castes in the absence of any data, if so, the details thereof; and
- (c) whether Government proposes to link people belonging to these castes with Aadhaar card and if so, by when, if not, the reasons therefor?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SMT. RENUKA SINGH SARUTA)

(a): Ministry of Social Justice and Empowerment has informed that there is no proposal under consideration in the Ministry to conduct a caste census of nomadic tribes.

(b) to (c): Ministry of Social Justice and Empowerment has launched the Scheme for Economic Empowerment of De-notified Tribes (DNT) communities (SEED) on 16.02.2022 for the development and welfare of De-notified, Nomadic and Semi-Nomadic communities with total outlay of Rs. 200 crore in the XV Finance Commission cycle having following four components: -

- (i) To provide coaching of good quality for candidates to enable them to appear in competitive examinations,
- (ii) To provide Health Insurance to them,
- (iii) To facilitate livelihood initiatives at community level and
- (iv) To provide financial assistance for construction of houses for members of these communities

The scheme is being implemented through a portal of Ministry of Social Justice & Empowerment. At the time of registration, details of his/her family, income, occupation, aadhar, bank details etc. are obtained.
